

## Allahabad Bench

CA No. 102/2019 in  
CP No.(IB) 211/ALD/2017ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 11.11.2019NAME OF THE COMPANY: Bhansali Engineering Polymers Ltd V/s Crown Alba Writing  
Instruments India Pvt Ltd

SECTION OF I &amp; B CODE: 60(5) &amp; 18(1) IBC

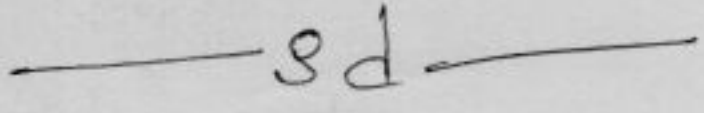
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Babita Jain	PCS	RP.	
<u>2.</u>	O.P. Mishra	Adv	ED/Resp	

**CA NO.102/2019 IN CP NO.(IB)211/ALD/2017**

Ms. Babita Jain, PCS for the RP and Sh. O. P. Mishra, Advocate for the  
Enforcement Directorate are present.

As jointly prayed, put up on 27<sup>th</sup> November, 2019.

**Dated: 11.11.2019**



**(Justice Rajesh Dayal Khare)**  
**MEMBER (J)**